NATIONAL COMPANY LAW INDUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/82/2017

NAME OF THE PETITIONER(S)

: BPL TELECOM PVT LTD

UNDER SECTION

: 66

S.No. Name (in Capital)

Represented by Signature

1 SRWIVATAN

Gursel for Applicant

Built

ORDER

Counsel for the applicant company present and prayed time for making submissions. Time extended at request. Put up on 15.11.2017 at 10.30 A.M.

- sd-

K Anantha Padmanabha Swamy Member (Judicial)

bc